

I/7

MA No. 38/2007 in OA No. 36/2007
Date of order: 22.02.2007

Mr. K.K. Shah, counsel for applicant.
Mr. Arvind Samdariya, counsel for respondents.

Misc. Application No. 38/2007 has been filed for early listing of the OA and withdrawal of the same. The M.A. is allowed as prayed for and the O.A. is also taken up for consideration today (i.e. 22.02.2007).

[Signature]

[Tarsem Lal]
Administrative Member

[Signature]

[Dr. K.B.S. Rajan]
Judicial Member

Recd CoS
Jag Bhush
22-2

[Signature]
for K.B.S.

Part II and III destroyed
in my presence on 02-6-14
under the supervision of
section officer as per
order dated 26-3-14

[Signature]

Section officer (Record)

Colony

MA No. 38/2007 in OA No. 36/2007
Date of order: 22.02.2007

[Signature]
Section Officer